

DIVISION BENCH

ITEM NO.128

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (IB) No.23/ALD/2022

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 29th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	CEEKAY ENGINEERS V/S DAKSHINANCHAL VIDYUT VITRAN NIGAM LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Babita Jain, Adv. : *For Operational Creditor*
Sh. Kamal Kant Jha, Adv. : *For Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** Ld. Counsel, Sh. Kamal Kant Jha representing the Corporate Debtor seeks and is granted two weeks time to further address the argument.
- 2.** The matter is adjourned for further hearing on 12th June, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

29th April, 2024

Avaneesh Kumar Singh
(Stenographer)